

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB) No.415/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company		Anil Steels -Vs- AD Electrosteel Co.(P) Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|--|------------------|---------------------|
| 1 | ARUN GUPTA, FCA | On behalf of 128 | Arun-G/1
22/9/17 |
| 2. | ADITYA GARODIA ADVOCATE ON Behalf of Represent | | H/K
22/9/17 |

ORDER

Ld. Pr. CA on behalf of RP and the Ld. Counsel for the corporate debtor are present.

Ld. Counsel on behalf of RP submitted that CoC meeting is to be convened and notice has already been published and prays for time for filing progress report.

List it on 23/10/2017.

sd/-
(Jinan K.R.)
Member (Judicial)